	Annexure – 8 Name of the corporate debtor: Zenica Performance Cars Private Limited; Date of commencement of CIRP: 22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on:21.12.2024														
		stante of the corporate		erational creditors (Oth						21), Eist of er	cuitors us o				
S.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim not admitted	Amou nt of	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC	claim	mutual dues, that may be set-off		claim under verific ation		
1	Monika Infrastructure Pvt. Ltd	06.04.2021	52,739,545.00	0.00	Supply of Services	-	-	No	NA	-	-	52,739,545.00	-	Documents not provided to substantiate their claim amount.	
2	Orix Auto Infrasturcture Private Limited	11.05.2021	21,884,995.00	14,614,725	Supply of Services	-	-	No	NA	-	-	7,270,270	-	Documents not provided to substantiate their claim amount.	
3	Globe Fincap Limited	12.08.2021	86,000.00	86,000.00	Recovery of TDS deposited by claimant but not received from CD.	-	-	No	NA	-	-		-	Claims received already stand verified and finalized on the basis of information documents provided by the Financial Creditor subject to the same being tallied with the books of Accounts of the Corporate	
	TOTAL		74,710,540.00	14,700,725.03								60,009,815.00	-	·····	